

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 903
TO BE ANSWERED ON 09.02.2023**

BENEFICIARIES UNDER AABY

**903. SHRI HARNATH SINGH YADAV:
SHRI VIJAY PAL SINGH TOMAR:**

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of the Aam Aadmi Bima Yojana (AABY);**
- (b) the number of beneficiaries under the said Scheme;**
- (c) the district-wise and State-wise details thereof, including Uttar Pradesh; and**
- (d) the amount of funds allocated by Government under the said Scheme?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): Aam Aadmi Bima Yojana (AABY), launched in 2007, to provide life and disability cover to persons between the age of 18 and 59 years, living below and marginally above poverty line in 47 identified vocations/occupations was converged with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Surksha Bima Yojana (PMSBY) with effect from 01.06.2017. The benefits of Rs. 2 lakh in case of death of insured in the age group of 18 to 50 years, due to any reason, at an annual premium of Rs. 436/- under PMJJBY and Rs. 2.00 lakh in case of accidental death or total permanent disability and Rs. 1.00 lakh for partial permanent disability due to accident of the insured in the age group of 18 to 70 years at a premium of Rs. 20/- per annum under PMSBY are provided. The total premium of Rs. 456/- (Rs. 436/-+ Rs. 20/-) is to be borne by the individual. As on 31.12.2022, cumulative registrations under PMJJBY and PMSBY are 14.82 crore and 31.88 crore respectively. As AABY has already been converged with PMJJBY and PMSBY schemes w.e.f. 01.06.2017, therefore, the question of further allocation of funds by the Government under the AABY does not arise.
